

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/44(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS DHIRAJ PANDEY
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kumar Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]
Ms. Jayati Chowdhury, Adv.] For the Personal Guarantor
Ms. Rashmi Singhee, Adv.]
Ms. Priya Malakar, Adv.]
Ms. Pooja Agrawal] For the Resolution Professional
Mr.Subodh Kumar Agrawal, RP] RP-in-Person

ORDER

1. Ld. Counsel for the parties present.
2. It is submitted that a report was furnished by the Resolution Professional way back in 8th July, 2022. It has been shared with the Personal Guarantor recently, therefore, no reply or objection could be taken against the same. In view of such a last chance of further seven days is given file objection. Failing which an appropriate order towards admission would be passed.
3. List the matter on **20.05.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)